

Detention' provision. The Right of Children to Free and Compulsory Education (Second Amendment) Bill, 2017 was, accordingly, introduced in Lok Sabha on 11th August, 2017 and has been passed by Lok Sabha on 18th July, 2018. The Bill seeks to substitute section 16 of the Act so as to provide for (i) a regular examination in the fifth class and in the eighth class at the end of every academic year; (ii) additional instruction if a child fails in the regular examination and opportunity for re-examination within a period of two months from the date of declaration of the result; and (iii) empowering the appropriate Government to allow schools whether to hold back a child in the fifth class or in the eighth class or in both classes, or not to hold back a child in any class, till the completion of elementary education.

National Digital Library

1824. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is proposing to help National Digital Library to collaborate with various top digital libraries of the world to create a national online educational asset for students interested in research and innovation;

(b) if so, the details thereof; and

(c) the details of the steps taken or proposed to be taken by Government for promoting National Digital Library for the students to achieve benefits in research and innovation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (c) National Digital Library of India (NDLI) has taken steps towards collaboration with several top digital libraries of the world.

NDLI organized an International Workshop in New Delhi on October 25th to 27th, 2017 along with UNESCO, Cluster Office, Bangladesh, Bhutan, India, Maldives, Nepal and Sri Lanka. Representative from 13 Countries, both as speakers as well as participants attended this Workshop. NDLI has entered into a Memorandum of Understanding with British Library for integrating contents of its "Two Centuries of Indian Print Project". NDLI is also working closely with European Foundation (Digital Library of EU) in

creating a platform for content and technology interchange between over a dozen digital libraries of the world. NDLI has also become a member of RightsStatements.org and sits on its Steering Committee to promote proper dissemination of copyrighted and non-copyrighted digital heritage items. Besides NDLI has integrated contents from several international sources like OECD -Library, PubMed, WHO and a few leading global publishers.

NDLI has several sub-projects to carry out research for making research data of specific domains, like Bio-marked Medical Images, Artificial Intelligence and Machine Learning, Pedagogy, available in appropriate forms.

CCS schemes and flagship programmes

1825. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of Centrally Sponsored Schemes (CSS) including flagship programmes being implemented by the Ministry at present; and

(b) the details of targets and allocations made, funds allocated, disbursed and utilised in these schemes during the last three years including the present year, scheme-wise, State-wise and UT-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) The details of Centrally Sponsored Schemes (CSS) including flagship programmes being implemented by the Ministry at present is given below:

Sl. No.	Name of the Scheme
I.	National Education Mission
II.	Scheme for providing education to Madrasas/Minorities
III.	Access and Equity
IV.	Scheme for Setting up of 6000 Model Schools at Block Level as Bench Mark of Excellence
V.	Natioanl Means-cum Merit Scholarship Scheme (NMMSS)